

GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 6303

ANSWERED ON 02.04.2026

REJUVENATION OF TRADITIONAL WATER BODIES

†6303. SHRI TRIVENDRA SINGH RAWAT:

Smt. MANJU SHARMA:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that the conservation and rejuvenation of traditional water sources like drains, naulas and bawadis (stepwells) is being carried out under the Central schemes in Uttarakhand and Rajasthan;
- (b) if so, the details of major projects being implemented/traditional water bodies rejuvenated during the last three years in Uttarakhand and district-wise in Rajasthan;
- (c) whether the Government proposes to provide additional financial assistance to Uttarakhand for desilting and conservation of reservoirs and if so, the details thereof; and
- (d) the details of the budget allocated and the expenditure incurred for this purpose in Uttarakhand and Rajasthan during the financial year 2025-26?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (d) Water being a state subject, the aspects related to water resources including its conservation are studied, planned, funded and executed by the State Governments themselves as per their own resources and priorities. The Central Government supplements the measures and efforts being taken up by the State Governments.

In 2015-16, Pradhan Mantri Krishi Sinchai Yojana (PMKSY) was launched with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on farm-water use efficiency, introduce sustainable water conservation practices etc. Central Assistance is provided for Minor irrigation schemes and Repair, Renovation and Restoration (RRR) of Water Bodies under Har Khet Ko Pani (HKKP) component of PMKSY. Works related to desilting of water bodies are covered under RRR of Water Bodies.

A total of 422 Surface Minor Irrigation (SMI) schemes having an estimated cost of Rs. 349.36 crore in Uttarakhand and 121 Water Bodies having an estimated cost of Rs. 160.57 crore in Rajasthan are presently under implementation under PMKSY-HKKP. During the current financial year, the Government of India has issued Mother Sanctions amounting to Rs. 48.00 crore and Rs. 78.60 crore to

Rajasthan and Uttarakhand, respectively. Out of this, the Government of Rajasthan and the Government of Uttarakhand have utilised Rs. 43.50 crore and Rs. 48.68 crore, respectively, for implementation of these schemes/water bodies.

Further, Government of India is also implementing Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) which, *inter alia*, include ridge area treatment, drainage line treatment, soil and moisture conservation, rainwater harvesting, spring-shed development, etc. Total 1220 watershed projects covering an area of 52.95 lakh ha have been sanctioned to States/UTs during 2021-26 under PMKSY, including 159 projects in an area of 8.24 lakh ha in Rajasthan and 15 projects in an area of 0.84 lakh ha in Uttarakhand, respectively. Central Assistance amounting to Rs. 291.27 crore and Rs. 12.04 crore have been released to Rajasthan and Uttarakhand, respectively during the financial year 2025-26.

In addition, Government of India has been implementing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) across the country which inter-alia includes water conservation and water harvesting structures. 2,037 traditional water bodies across all the 13 districts of Uttarakhand and 19,837 traditional water bodies across 33 districts of Rajasthan have been renovated during the last three years under MGNREGS. An expenditure of Rs. 5.26 crore for rejuvenation of 449 water bodies in Uttarakhand and Rs. 399.11 crore for rejuvenation of 3,462 water bodies in Rajasthan has been incurred during the financial year 2025-26 under MGNREGS.

Further, under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) being implemented since October 2021, rejuvenation of water bodies and wells is one of the major components. Under AMRUT 2.0, five (05) water body rejuvenation projects worth Rs. 9.79 crore of Uttarakhand, and 128 water body rejuvenation projects worth Rs. 489.80 crore of Rajasthan have been approved. State/Urban Local Body (ULB)-wise and district-wise details of projects approved under AMRUT 2.0, including water body rejuvenation projects, are available on the website of the Ministry of Housing and Urban Affairs (<https://amrut.mohua.gov.in/approvedProjects/state>).

The district-wise details of the water bodies being implemented under PMKSY-HKPP and water bodies rejuvenated under MGNREGS during the last three years in Rajasthan are placed at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 6303 TO BE ANSWERED IN LOK SABHA ON 02.04.2026 REGARDING “REJUVENATION OF TRADITIONAL WATER BODIES”.

District-wise details of water bodies being implemented under PMKSY-HKPP and water bodies rejuvenated under MGNREGS during the last three years in Rajasthan

S No.	District	No of Water Bodies	
		MGNREGS	PMKSY-HKPP
1	Ajmer	1570	5
2	Alwar	385	0
3	Banswara	684	0
4	Baran	834	2
5	Barmer	375	0
6	Bharatpur	543	2
7	Bhilwara	2339	0
8	Bikaner	406	0
9	Bundi	211	28
10	Chittorgarh	358	1
11	Churu	178	0
12	Dausa	150	1
13	Dholpur	945	2
14	Dungarpur	1317	5
15	Hanumangarh	52	0
16	Jaipur	1364	3
17	Jaisalmer	304	0
18	Jalore	164	0
19	Jhalawar	1652	1
20	Jhunjhunu	119	0
21	Jodhpur	536	0
22	Karauli	418	0
23	Kota	168	44
24	Nagaur	607	0
25	Pali	437	0
26	Pratapgarh	557	1
27	Rajsamand	1385	0
28	Sawai Madhopur	323	3
29	Sikar	250	1
30	Sirohi	166	0
31	Sri Ganganagar	449	0
32	Tonk	307	22
33	Udaipur	284	0
	Total	19837	121
